IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CP - 25/2017

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M/s. Vinod Khanna & Others (P) Ltd.

.....PETITIONER

Vs.

M/s. Amritsar Swadeshi Woolen Mills (P) Ltd.

Respondent

SECTION:

Under Section 397/398

Order delivered on 19.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/applicants : -

For the Respondent

<u>ORDER</u>

The oral submission of the Counsel for the Applicant heard in CA No.405/2012.

For the submissions of the respondent in the above Company Application, post the matter on 24.7.2017

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 19.7.2017